

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.492/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company	Pralayankar Roy Chowdhury & Anr.-Vs-M.P. Jewellers & Co. (1945) Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. ABHRAJIT MITRA, Sr.Adm }
 2. MR. SHAONAR MITRA, Adm }
 3. MS. TAJAM HASSAM, Adm }
 4. MR. R. BANERJI, Sr.Adm }
 { for applicants
 18/12/17
 Zantam Adm

1. MRS MANJU BHUTERIA, Adm.

2. MR. SAMIK CHAKRABORTY, Adm. }
 { RI to RY

3. MS. NEHA SOMANI, Pr. cs }
 { RG to R8

Somani
 18/12/2017

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 and 6 to 8 are present.

List it on 19/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)